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Title: Regarding Women's Reservation Bill.

SHRI M. MURLI MOHAN (RAJAHMUNDRY): Madam Speaker, I would like to raise an important issue during 'Zero Hour'. Women play an important role in nation building. Although, India got Independence nearly seven decades ago, the participation of women in national politics leaves much to be desired. To my mind, Shri N. T. Rama Rao *garu*, the former Chief Minister of Andhra Pradesh was the first person in the country who had brought about 50 per cent reservations for women in panchayat elections in Andhra Pradesh.

Similarly, he was also mainly instrumental in bringing a law for equal share in the distribution of assets to the daughters along with sons in their fathers' property as well as the ancestral share. In panchayats, the reservations for women have been implemented and participation of women and the related focus on social issues have improved much.

Further, Shri N. Chandrababu Naidu *garu*, the hon. Chief Minister of Andhra Pradesh has introduced a lot of welfare schemes for the benefit of women. In this regard, the Andhra Pradesh Legislative Assembly has unanimously passed a Resolution on 8th March, 2016 requesting the Centre to enact the Women's Reservation Bill providing for 33 per cent reservation for women in Parliament and in State Legislatures.

Bringing and passing of Women's Reservation Bill in Parliament which stipulates Reservation of 33 per cent seats in Lok Sabha and other State Assemblies is the need of the hour. I would, therefore, urge upon the Union Government to bring the Women's Reservation Bill in this Monsoon Session of Parliament.

HON. SPEAKER:

Shri Sankar Prasad Datta and

Shri P. K. Biju are permitted to associate with the issue raised by Shri M. Murli Mohan.